Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4013 - JK (LD) of 2025 DATED:- 11 - 04 - 2025

Sanction is hereby accorded to the appointment of Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu (email: regionaldirectorjkspcbjmu@gmail.com, Mobile No. 9419172132) as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government
Dated:- 11 - 04- 2025

No:-LAW-OIC/04/2025

Copy to the:-

Learned Advocate General, J&K.

Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.

- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- Commissioner Secretary to Government, Forest Department.
- Registrar General, J&K High Court, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
- Member Secretary, JKPCC. This is with reference to your letter No. JKPCC/LSJ/499/022/2672-2674 dated 21.02.2025.
- 8. Director Litigation, Srinagar/ Jammu.
- 9. Law Officer concerned
- 10. Officer In Charge Litigation(OIC).
- 11. Private Secretary to Chief Secretary for information of Chief Secretary.
- 12. Private Secretary to Secretary Law.
- 13. Incharge Website.
- 14. Government Order file.
- 15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.- 4013 - JK(LD) of 2025 dated 11.04.2025

Title of the Case

- WPC No. 700/2025 titled K'S. Enterprises (Stone Crusher)
 Village Gandiyal Kathua Versus Union Territory of J&K & Ors'
- WPC No. 630/2025 titled M/s Baba Ambo StoneCrusher Versus Union TerritorY of J&K & Ors.
- WPC No. 761/2025 titled Lakhan Stone Crusher, Tasnda Nallah Akhnoor Jammu Versus Union Territory of J&K & Ors'
- WPC No. 280/2025 titled Guru Nanak Stone Crusher Village Rakh Jalphar-Kathua Versus Union Territory of J&K & Ors'
- WPC No. 489/2025 titled T.R.B. Infratech (P) Ltd. Village Kana Chargal Tuta-Di-Khui Through Jasbir Singh Versus UT of J&K & Ors.
- WPC No./2025 titled M/s Taj Stone Crusher, Kanaha Chargali Jammu, through Jasbir Singh Versus UT of J&K & Ors.
- WPC No. 563/2025 titled M,/s Tawi Road Builders(TBA), Village Bain Bajalta Jammu (south) through S. Harpreet Singh Versus UT of l&K & Ors.
- WPC No. 603/2023 titled Anupam Kould & Anr. Versus UT of J&K.
- 9. WPC No. 20/2025 titled S.K. Stone Crusher Versus UT of J&K & Ors'
- WPC No. 23/2025 titled M/s Shree Ram Stone Crusher Versus UT of J&K & Ors.
- 11. WPC No. 3/2025 titled M/s Jupiter Stone Crusher Versus UT of J&K & Ors.
- 12. WPC No. 55/2025 titled M/s Om Stone Crusher (Part-I) Versus UT of J&K.
- WPC No. 53/2025 titled M/s Sheetla Stone Crusher Versus UT of J&K & Ors.
- 14. wPC No. 54/2025 titled M/s Sukrala Stone Crusher Versus UT of J&K
- WPC No. 201/2025 titled M/s Balaji Stone Crusher Versus UT of J&K & Ors.
- 16. WPC No. 172/2025 titled M/s New Om Stone Crusher Versus UT

Corporation

The

Of J&K & Ors.

- 17. WPC No. 171/2025 M/s Satkar Stone Crusher Versus UT of J&K &Ors.
- WPC No. 173/2025 M/s Dar Industries, Amiranagar Bhaderwah Doda Versus UT of J&K & Ors.
- WPC No. 314/2025 titled M/s Vasudev Constructions Versus UT Of J&K & Ors.
- WPC No. /2025 titled M/s ch. Mohd Bohroo and Others Versus J&K Pollution Control Board and Others.
- WPC No. 428/2025 titled Harman Stone Crusher Versus UT of J&K & Ors.
- WPC No. 339/2025 titled M/s Mir Stone Crusher Versus UT of J&K & Ors.
- WPC No. 380/2025 titled M,/s Tawi Stone Crusher Versus UT of J&K & Ors.
- 24. WPC No. 338/2025 titled M/s Shiva Stone Crusher Versus UT of J&K.
- WPC No. 945/2016 titled M/s Gurnam Singh Versus State of J&K & Ors.

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